

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: MM SUNDARAM

NAME OF THE RESPONDENT(S)

: SUNDARAM CLAYTON LTD + 1

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Sarath babo R. D.m. Gridham

for Respondens. B. gribm

ORDER

Counsel for petitioner called absent. Counsel for R2 present. As seen the order dated 21.8.2017, petitioner was present in person and prayed time stating that he is undergoing an operation. Time extended at request. Counsel for R2 is directed to inform the next date of hearing to the petitioner. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc